OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In supersession to earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of Judicial Officer (Column No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Sanjeev Kumar Aggarwal District Judge (Commercial Court-01) (Central)	Sh. Rajneesh Kumar Gupta District Judge (Commercial Court-02) (Central)	Ms. III Rawat District Judge (Commercial Court-03) (Central)
2	Sh. Rajneesh Kumar Gupta District Judge (Commercial Court-02) (Central)	Ms. III Rawat District Judge (Commercial Court-03) (Central)	Ma Nicha Causa
3	Ms. III Rawat District Judge (Commercial Court-03) (Central)	Ms. Nisha Saxena District Judge (Commercial Court-04) (Central)	Sh Ashuani K. O
4	Ms. Nisha Saxena District Judge (Commercial Court-04) (Central)	Sh. Ashwani Kumar Sarpal District Judge (Commercial Court-05) (Central)	Sh. Paramjit Singh District Judge (Commercial Court-06) (Central)
	Sh. Ashwani Kumar Sarpal District Judge (Commercial Court-05) (Central)	Sh. Paramjit Singh District Judge (Commercial Court-06) (Central)	Ma Kawai Dani
	District Judge (Commercial	District Judge (Commercial)	Ch. Queit III
	Commercial	Sh. Sanjeev Kumar Aggarwal District Judge (Commercial	Sh. Rajneesh Kumar Gupta District Judge (Commercial Court-02) (Central)

0 8 SEF 2022

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs) Delhi 🕅

Dated ___

61890-910 No.1597 /F.1(3)/Gaz/2022

Sub:- Link District Judges (Commercial Court) (Central) Tis Hazari Court.

Copy forwarded for information & necessary action to : -

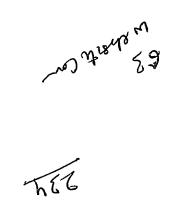
- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Officers concerned.
- 3. The Sr. AO(J)/AO(J)/In-charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi. 4.
- The P.S./Reader to the undersigned. 5

The Secretary, Bar Association, Tis Hazari Courts, Delhi. The Website Committee, Tis Hazari Court, Delhi.

7

The R&I, Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi ()



,



-